

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the Corporate Debtor: OASIS MARINE PRIVATE LIMITED

Date of commencement of CIRP: 19/03/2024

List of creditors as on: 15/05/2024

(Amount in Lakh)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0.00	0	0	0	0	0.00		
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0.00	0	0	0	0	0.00		
5	Operational creditors (Workmen)	0	0	0	0	0	0	0		
6	Operational creditors (Employees)	0	0	0	0	0	0	0		
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0		
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	760.36	2	760.36	Nil	Nil	0.00	1	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0		
Total		1	760.36	2	760.36	0	0	0.00		

